

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/114, 115 & 116/CAA/2017

NAME OF THE TRANSFEROR

: VISHWATEJ PROJECTS PVT LTD NK TELECOM PRODUCTS LTD

NAME OF THE TRANSFERRE

: HEXA WIND FARMS PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

Mr. PAWAN JAABAKH

for HARISHANKAR NANI

ORDER

Mr. Pawan Jhabakh, Counsel for Applicant/Transferee Company present and made his submission. Order is reserved.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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